

FORTY-SEVENTH REPORT

(Presented on 26.4.2013)

The Business Advisory Committee held a sitting on Monday, the 22nd April, 2013.

2. The Committee recommend the allocation of time to the following items of business as shown against each:-

(1) Discussion and Voting on Demands for Grants (Railways) for 2013-14. 4 hours
May be taken up
on Tuesday,
April 23, 2013

(2) Discussion and Voting on Demands for Grants (General) for 2013-14 in respect of the following Ministries may commence on 25 April, 2013 and conclude on 30 April, 2013:-

- (a) Coal;
- (b) New and Renewable Energy;
- (c) Agriculture; and
- (d) Textiles

Contd...2/-

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| (3) Guillotining of outstanding Demands for Grants in respect of Budget (General) for 2013-14 |] At 6 P.M. on Tuesday, April 30, 2013. |
| (4) The Finance Bill, 2013. <i>(Consideration and passing)</i> |] 8 hours May be taken up on Monday, May 6 and Tuesday, May 7, 2013 |
| (5) The National Food Security Bill, 2011. <i>(Consideration and passing)</i> |] 4 hours |
| (6) Consideration of the motion for modification of Notification No. G.S.R. 795(E), dated 19.10.2012 made under the Foreign Exchange Management Act, 1999 and laid on the Table of Lok Sabha on 30.11.2012. |] 1 hour |

NEW DELHI;
22nd April, 2013
Vaisakha 2, 1935 (Saka)

MEIRA KUMAR (Smt.)
Chairperson,
Business Advisory Committee.